

**ORISSA HIGH COURT****FILING REPORT AS ON :06/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0007523/2023	SUBHRANSU SEKHAR MOHANTY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /191 /2021 () //
2	BLAPL/0007524/2023	KALIA @ SUBRAT SENAPATI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	TUMUSINGA /103 /2023 () //
3	BLAPL/0007525/2023	DEVRAJ BHOI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	SAMBALPUR SADAR /98 /2016 () //
4	BLAPL/0007526/2023	NIRANJAN BARAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PODIA PS /52 /2023 () //
5	BLAPL/0007527/2023	NATHA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /189 /2023 () //
6	BLAPL/0007528/2023	PRAFULLA DALEI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JEYPORE SADAR /80 /2021 () //
7	BLAPL/0007529/2023	PILU @ NIHAR RANJAN BISWAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /102 /2023 () //
8	BLAPL/0007530/2023	MIHIR DAS NAYAK VS STATE OF ODISHA	NIRAKAR MALI VS	/ /0 () //
9	BLAPL/0007531/2023	DEBARAJ PADHAN VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	HANDAPA /134 /2023 () //
10	BLAPL/0007532/2023	ASHWINI KUMAR PATRA VS REPUBLIC OF INDIA (CBI)	S. DEBABRATA REDDY VS	/ /0 () //
11	BLAPL/0007533/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //

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12	BLAPL/0007534/2023	KANHEI @ GAJENDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /129 /2023 () //
13	BLAPL/0007535/2023	SURAJ CHOUDHURY VS STATE OF ODISHA	MANOJ BIHARI DAS VS	MADHUPATNA /222 /2023 () //
14	BLAPL/0007536/2023	RAJ YADAV VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 () //
15	BLAPL/0007537/2023	SHAHROOM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
16	BLAPL/0007538/2023	MAYADHAR SETHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	TARBHA /215 /2021 () //
17	BLAPL/0007539/2023	DAMU KIRSANI @ DANUKIRSANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /27 /2023 () //
18	BLAPL/0007540/2023	MUNA @ MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /200 /2023 () //
19	BLAPL/0007541/2023	BASANTA PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	SAMBALPUR TOWN /289 /2019 () //
20	BLAPL/0007542/2023	RABI JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 () //
21	BLAPL/0007543/2023	GAGAN BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 () //
22	BLAPL/0007544/2023	BISAKHA PRADHAN VS STATE OF ODISHA	NILAKANTHA DAS VS	TAISARA /214 /2020 () //
23	BLAPL/0007545/2023	KUNDAN	SOUGAT DASH	RAJGANGPUR /90 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007546/2023	SUDHANSU GOUDA	ASIT KUMAR JENA	SURADA /235 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007547/2023	UMA CHARAN GOUDA	ASIT KUMAR JENA	SURADA /211 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007548/2023	MALAKI SINGH	DALIRANI BEHURAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007549/2023	RABINDRA SABAR	KURESH PRASAD DASH	KHALLIKOTE /702 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007550/2023	MATHIU LIMA	SUCHIT KUMAR NAYAK	KESINGA /304 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007551/2023	TOUFIK KHAN	JULU KHANSAMA	KIAKATA /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	CMP/0000743/2023	SACHIDANANDA PARIDA	SUKANTA KUMAR MISHRA	//
		BIRABARA JENA		CIVIL JUDGE (JD),JAJPUR(Jajapur )
		DEVARASETTY SREERAM MURTY @ D.SREERAM MURTY	PRASANNA KUMAR MISHRA	CMA/0000007/2018
31	CMP/0000744/2023	VS	VS	//
		THE GENERAL MANAGER, ELECTRICAL, SOUTHCO, BERHAMPUR		CIVIL JUDGE (SD),GUNUPUR(Rayagada )
32	CMP/0000745/2023	ANITA SAI	BRAJA RAJ SAI	CS/0000028/2017
		VS	VS	//
		DEBRAJ SAI		CIVIL JUDGE (SD),BOLANGIR(Balangir)
		AKHTAR MAHAMMED	ADV	CS/0000087/2013
33	CONTC/0004480/2023	VS	VS	//
		DEBABRATA SAHOO, O.A.S. I(S.B.)		()
		M. YELLAIAH	ADV.	//
34	CONTC/0004481/2023	VS	VS	()

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35	CONTC/0004482/2023	H.K.BRAHMA, COMMANDANT CISF UNIT NALCO. KRUSHNA CHANDRA MAHALA VS	ADV ADV VS	// // 0
36	CONTC/0004483/2023	MINATI JAGADEV, O.A.S. KRUSHNA CHANDRA MAJHI VS	ADV ADV VS	// // 0
37	CONTC/0004484/2023	ANTUNI KISHAN, EXECUTIVE ENGINEER, RURAL WORKS DIVISION II, NABARANGPUR DEBENDRA BARIK VS	ADV. ADV. VS	// // 0
38	CONTC/0004485/2023	DIPAK KUMAR DASH, TAHASILDAR, BALIAPAL SANJULATA SAHU VS	ADV. ADV. VS	// // 0
39	CONTC/0004486/2023	USHARANI PRADHAN, SARPANCH, BUHALIPAL G.P. BHARATIYA BANDAR MAZDOOR SANGHA, PARADEEP VS	ADV. ADV. VS	// // 0
40	CONTC/0004487/2023	DR. P.N. BAHEKAR, PARADEEP PORT AUTHORITY SUBARNA KESHARI CHAND VS	ADV. ADV. VS	// // 0
41	CONTC/0004488/2023	SNIGDHARANI DHAL, OAS(S) SATRUGHNA JENA VS	BANSHIDHAR BAUG ADV. VS	// // 0
42	CONTC/0004489/2023	SHIBA PRASAD BHADRA, INSPECTOR IN CHARGE, SINGLA POLICE STATION, SINGLA GANGADHAR MOHAPATRA VS	ADV. ADV. VS	// // 0
43	CONTC/0004490/2023	IPSITA SAHU, OAS(JB) HARIHAR DIKHIT VS	ADV. ADV. VS	// // 0
44	CONTC/0004491/2023	BISHNUPADA SETHY, IAS SIBA PRASAD PADHI VS	ADV. ADV. VS	// // 0
45	CONTC/0004492/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., F AND E DEPT. BAPTIST MISSIONARY SOCIETY CORPORATION (BMSY) BURLA VS	ADV. ADV. VS	// // 0
		REVENUE DIVISIONAL COMMNR., CENTRAL ZONE, CHANDINICHOWK, CUTTACK		//

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46	CONTC/0004493/2023	SOMANATH MALLICK VS ANU GARG, IAS	ADV. VS	// () //
47	CONTC/0004494/2023	PURNA CHANDRA PANIGRAHI VS ASWATHY S, IAS	ADV. VS	// () //
48	CRLA/000727/2023	CHAINA @ NIRMAL MOHARANA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /431 /2020 () //
49	CRLA/000728/2023	MITU NAIK VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	CHHENDIPADA /128 /2015 () //
50	CRLA/000729/2023	GHANASHYAM MEHER VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	THELKOLOI PS /74 /2021 () //
51	CRLA/000730/2023	BIJAY KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KORAPUT TOWN /126 /2022 () //
52	CRLA/000731/2023	MADRI ANIL @ RAJU VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /41 /2018 () //
53	CRLA/000732/2023	RABI SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /60 /2009 () //
54	CRLMA/000229/2023	NIRMAL CHANDRA NANDA VS STATE OF ODISHA	SASMITA NANDA VS	DHENKANAL TOWN /331 /2018 () //
55	CRLMC/0002909/2023	DHARMENDRA SENA VS RANJITA SENA	RAJENDRA NARAYAN ROUT VS	/ /0 () //
56	CRLMC/0002910/2023	ASHIS KU. SREECHANDAN @ ASHIS SRICHANDAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MARINE PS AT BALARAMGADI /3 /2021 () //
57	CRLMC/0002911/2023	RUKMUNA BEHERA	TITU KUMAR PATRA	MAHILA (BERHAMPUR) /106 /2015

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		VS	VS	()
58	CRLMC/0002912/2023	STATE OF ODISHA PRATAP PAL	SAROJ KUMAR DASH	// NIHALPRASAD /13 /2016
		VS	VS	()
59	CRLMC/0002913/2023	STATE OF ODISHA NAKUL BENIA	SUSHANTA KUMAR JOSHI	// BANGOMUNDA /72 /2016
		VS	VS	()
60	CRLMC/0002914/2023	STATE OF ODISHA BHUBANESWAR SAHU	PRADEEP KUMAR MOHANTY	// BARGARH SADAR /215 /2015
		VS	VS	S.D.J.M.,BARGARH(Bargarh )
61	CRLMC/0002915/2023	STATE OF ODISHA KALI SAHU	AMULYA RATNA PANDA	CT/0001397/2015 SORO /386 /2022
		VS	VS	()
62	CRLMC/0002916/2023	STATE OF ODISHA BISWAJIT GHADEI	AMULYA RATNA PANDA	// MANGALPUR /90 /2023
		VS	VS	()
63	CRLMC/0002917/2023	STATE OF ODISHA RABINDRA KUMAR PANIGRAHI	JAYANTA KUMAR MAJHI	// BALASORE SADAR /193 /2015
		VS	VS	()
64	CRLMC/0002918/2023	STATE OF ODISHA JAYDEV PRADHAN	PRAMOD KUMAR JENA	// BALASORE TOWN /367 /2009
		VS	VS	()
65	CRLMC/0002919/2023	STATE OF ODISHA SK.KALIMUDDIN	PRAVASH PUJAREE PARIDA	// DHARMASALA /474 /2019
		VS	VS	()
66	CRLMC/0002920/2023	STATE OF ODISHA RASUL ALLI	SUSANTA KUMAR TRIPATHY	// BARAMBA /231 /2019
		VS	VS	()
67	CRLMP/0001320/2023	STATE OF ODISHA KRUSHNA CHANDRA MANGUAL	BIDYADHAR PRADHAN	// / /0
		VS	VS	()
68	CRLMP/0001321/2023	STATE OF ODISHA SARITA DAS	BIDYADHAR MANSINGA	// / /0
		VS	VS	()

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69	CRLMP/0001322/2023	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS	DOLAGOBINDA MOHAPATRA VS	// / /0 ()
70	CRLMP/0001323/2023	STATE OF ODISHA DIPTIMAYEE BEHERA VS	ASHOK KUMAR SAHOO VS	// / /0 ()
71	CRLMP/0001324/2023	STATE OF ODISHA TAPAS KUMAR PANDA VS	SUSANTA KUMAR BARAL VS	// / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha )
72	CRLMP/0001325/2023	DIBYASHA PURI BIJAY KUMAR SETHI VS	KABIRAJ PRADHAN VS	Crp/0000203/2022 / /0 ()
73	CRLMP/0001326/2023	STATE OF ODISHA RAJIB LOCHAN NAYAK VS	SANJAY KUMAR PATTANAIAK VS	// / /0 ()
74	CRLMP/0001327/2023	STATE OF ODISHA DURGAPRASANNA GHADAI VS	SUSANTA KUMAR TRIPATHY VS	// / /0 ()
75	CRLMP/0001328/2023	PUJARANI GHADAI PRABHAS @ PRAVAS RANJAN SAHU VS	BIGYAN KUMAR SHARMA VS	// / /0 ()
76	CRLMP/0001329/2023	SASMITA SAHU RAMESH CHANDRA SAMANTARAY VS	PRASANNA KUMAR PATTANAYAK VS	// / /0 ()
77	CRLREV/0000347/2023	D.G. POLICE, ODISHA SWAPNIAL DIGAMBAR NAIK NIMBALKAR VS	SK. RUPLAL VS	// CHITRAKONDA /3 /2019 ()
78	ITA/0000070/2023	STATE OF ODISHA PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// / /0 ()
79	MACA/0000661/2023	PUARNIMA DAS BARASA RANI DAS VS	DEBASISH PATNAIK VS	// / /0 ()
		SAMSUL ALAM SAHANA		//

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80	MACA/0000662/2023	ABHIMANYU PATRA VS BHAGYA @ RENUKA DASH	DEBASISH PATNAIK VS	// 0 //
81	MACA/0000663/2023	ORIENTAL INSURANCE CO. LTD. VS CHAMPAK NAIK	SOMNATH ROY VS	// 0 //
82	RVWPET/0000291/2023	AMULYA RATNA MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
83	WA/0001472/2023	STATE OF ODISHA VS MADHU SUDAN JENA	SASWAT DAS,A.G.A VS	// 0 //
84	WA/0001473/2023	STATE OF ODISHA VS MAKADAMA SAHOO	SASWAT DAS,A.G.A VS	// 0 //
85	WA/0001474/2023	STATE OF ODISHA VS TARINI CHARAN TRIPATHY	SASWAT DAS,A.G.A VS	// 0 //
86	WA/0001475/2023	STATE OF ODISHA VS JAGAT MOHAN GOUDA	SASWAT DAS,A.G.A VS	// 0 //
87	WA/0001476/2023	MANOJ KUMAR BEHERA VS CHAIRMAN, STATE SELECTION BOARD, ODISHA POLICE, CUTTACK	GYANA RANJAN SETHI VS	// 0 //
88	WA/0001477/2023	STATE OF ODISHA VS HRUDAYA CHANDRA DAS	MANOJ KU KHUNTIA,A.G.A VS	// 0 //
89	WA/0001478/2023	PRAFULLA CHANDRA BEHERA VS ADDL. DISITRICT MAGISTRATE, MAYURBHANJ	DHARMENDRA SETHY VS	// 0 //
90	WA/0001479/2023	STATE OF ODISHA VS KAILASH CHANDRA GOUDA	SASWAT DAS,A.G.A VS	// 0 //
91	WA/0001480/2023	STATE OF ODISHA	SASWAT DAS, A.G.A.	//



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		VS	VS	0
92	WA/0001481/2023	AMANI BEHERA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
93	WA/0001482/2023	TRILOCHAN PRADHAN STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
94	WA/0001483/2023	HARISH CHANDRA GIRI STATE OF ODISHA	ANAND PRAKASH DAS, A.S.C.	//
		VS	VS	0
95	WA/0001484/2023	SANTOSH KUMAR BARIK STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
96	WP(C)/0021158/2023	SANJUKTA MOHAPATRA TAPAN KUMAR RANA	KEDAR CHANDRA SARANGI	//
		VS	VS	0
97	WP(C)/0021159/2023	STATE OF ODISHA SASMITA NAYAK	DEBASIS TRIPATHY	//
		VS	VS	0
98	WP(C)/0021160/2023	STATE OF ODISHA RAJANIKANTA JAGADEV @ JAGADEB	PRAVASH CHANDRA JENA	//
		VS	VS	0
99	WP(C)/0021161/2023	STATE OF ODISHA BRAJA KISHORE BARIK	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
100	WP(C)/0021162/2023	STATE OF ODISHA ASMIT KUMAR SAHOO	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
101	WP(C)/0021163/2023	STATE OF ODISHA M/S CEF ENGINEERING, BBSR	SOMANATH MISHRA	//
		VS	VS	0
		DY. DIRECTOR (REVENUE), ESIC, BBSR		//
102	WP(C)/0021164/2023	DR. DIPTIMAN SAHOO	SHIB SHANKAR MOHANTY	//
		VS	VS	0

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103	WP(C)/0021165/2023	DR. DIPMALLA SAHOO M/S. R.K. ASSOCIATES AND HOTELIERS PVT. LTD. VS STATE OF ODISHA	MUKESH PANDA VS	// // 0 //
104	WP(C)/0021166/2023	RANJIT BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
105	WP(C)/0021167/2023	TUSHAR JUNEJA VS COLLECTOR, SAMBALPUR	SAMVIT MOHANTY VS	// 0 //
106	WP(C)/0021168/2023	MIHIR KUMAR CHANDA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
107	WP(C)/0021169/2023	RAJANI KANTA MOHANTY VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
108	WP(C)/0021170/2023	SUCHARITA JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
109	WP(C)/0021171/2023	BANAJA MANJARI DAS VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
110	WP(C)/0021172/2023	MANAS RANJAN PUROHIT VS STATE OF ODISHA	SUKANT KUMAR MISHRA VS	// 0 //
111	WP(C)/0021173/2023	GOPAL CHANDRA DAS MOHAPATRA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
112	WP(C)/0021174/2023	RAMESH PARIDA VS DILLIP KUMAR SAHOO	RUPESH KUMAR MOHANTY VS	// 0 //
113	WP(C)/0021175/2023	DATATRAYA BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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114	WP(C)/0021176/2023	M/S STAR LOGISTICS, BHADRAK VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
115	WP(C)/0021177/2023	NARAYAN DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
116	WP(C)/0021178/2023	M/S STAR LOGISTICS, BHADRAK VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
117	WP(C)/0021179/2023	SHARAT KUMAR ROUT VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
118	WP(C)/0021180/2023	M/S. PREMIER SHEET, KHURDHA VS ORISSA STATE FINANCIAL CORPORATION , CUTTACK	SOUMYA MISHRA VS	// 0 //
119	WP(C)/0021181/2023	RAMA CHANDRA SAHU VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
120	WP(C)/0021182/2023	KANISKA ROUT VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
121	WP(C)/0021183/2023	JEETENDRA SAHU VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
122	WP(C)/0021184/2023	BASUDEV GHADAI VS COLLECTOR, JAJPUR	SUKANTA KUMAR NAYAK 2 VS	// 0 //
123	WP(C)/0021185/2023	BIPIN BIHARI DAS VS CUTTACK MUNICIPAL CORPORATION, CUTTACK	BIBHU PRASAD DAS VS	// 0 //
124	WP(C)/0021186/2023	ARUNA KUMAR PRUSTY VS COLLECTOR, JAJPUR	SUKANTA KUMAR NAYAK VS	// 0 //
125	WP(C)/0021187/2023	RAMA SUNDARI SAMAL	SUKANTA KUMAR NAYAK	//

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		VS	VS	0
126	WP(C)/0021188/2023	COLLECTOR, JAJPUR GITANJALI RANA	NRUSINGH CHARAN ROUT	//
		VS	VS	0
127	WP(C)/0021189/2023	STATE OF ODISHA MANORAMA PANDA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
128	WP(C)/0021190/2023	COLLECTOR, JAJPUR MONORAMA SOGORIYA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
129	WP(C)/0021191/2023	THE STATE OF ODISHA ABHIMANYU BEHERA	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0
130	WP(C)/0021192/2023	COLLECTOR, JAJPUR DR. LATA MALIK	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
131	WP(C)/0021193/2023	ORISSA UNIVERSITY OF AGRICULTURAL AND TECHNOLOGY, KHURDA PRADEEP PATTANAİK	ASHOK KUMAR ROUT	//
		VS	VS	0
132	WP(C)/0021194/2023	REGIONAL TRANSPORT OFFICER, JAGATSINGHPUR PRADEEP PATTANAİK	ASHOK KUMAR ROUT	//
		VS	VS	0
133	WP(C)/0021195/2023	REGIONAL TRANSPORT OFFICER, JAGATSINGHPUR DIBAKAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
134	WP(C)/0021196/2023	STATE OF ODISHA SANTOSH KUMAR SETHI	DURGESH NARAYAN RATH	//
		VS	VS	0
135	WP(C)/0021197/2023	STATE OF ODISHA SRIMUKHA KISHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
136	WP(C)/0021198/2023	STATE OF ODISHA PRAVANJAN KUMAR PARHI	GYANA RANJAN SETHI	//
		VS	VS	0

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137	WP(C)/0021199/2023	STATE OF ODISHA LAMBODHAR CHHURA VS	DURGESH NARAYAN RATH VS	// // ()
138	WP(C)/0021200/2023	STATE OF ODISHA ABHIRAM KADRAKA VS	DURGESH NARAYAN RATH VS	// // ()
139	WP(C)/0021201/2023	STATE OF ODISHA DILLIP KUMAR PATNAIK VS	BISWAMBAR MOHANTY VS	// // ()
140	WP(C)/0021202/2023	STATE OF ODISHA SATYABHAMA DEVI WELFARE TRUST, BBSR VS	GOPINATH MISHRA VS	// // ()
141	WP(C)/0021203/2023	STATE OF ODISHA DR. RABI NARAYAN GURU VS	AVIJIT MISHRA VS	// // ()
142	WP(C)/0021204/2023	STATE OF ODISHA SHRUTI SAMANTRAY VS	GOPINATH MISHRA VS	// // ()
143	WP(C)/0021205/2023	SUB COLLECTOR, BBSR DR. SUDHANSHU SEKHAR NATH VS	AVIJIT MISHRA VS	// // ()
144	WP(C)/0021206/2023	STATE OF ODISHA M/S PRATYUSH, BBSR VS	LALIT KUMAR MAHARANA VS	// // ()
145	WP(C)/0021207/2023	SUNDARGARH MUNICIPALITY DR. MANJU AGRAWALA VS	AVIJIT MISHRA VS	// // ()
146	WP(C)/0021208/2023	STATE OF ODISHA DR. KUMUDA BANDHU SAHOO VS	AVIJIT MISHRA VS	// // ()
147	WP(C)/0021209/2023	STATE OF ODISHA BICHITRA NATH VS	GANESWAR BEHERA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0021210/2023	ALAGU MUTHU SANKAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
149	WP(C)/0021211/2023	TAPAN KUMAR MALLICK VS STATE PROJECT DIRECTOR, OSEPA, BBSR	HARA PRASAD RATH VS	// 0 //
150	WP(C)/0021212/2023	KRUTIDIPA BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
151	WP(C)/0021213/2023	MAMATA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
152	WP(C)/0021214/2023	NIRANJAN PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
153	WP(C)/0021215/2023	SUJIT MICHAEL FERNANDEZ VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
154	WP(C)/0021216/2023	M/S SHRI SIDDHI VINAYAK KNOWLEDGE ENCLAVEMENTS VS STATE OF ODISHA	TEJAS SAHU VS	// 0 //
155	WP(C)/0021217/2023	BODHANKARA SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
156	WP(C)/0021218/2023	BASAN BAI CHANDRAKAR VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
157	WP(C)/0021219/2023	NIYATI SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
158	WP(C)/0021220/2023	NASEEM BANO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
159	WP(C)/0021221/2023	HARISH CHANDRAKAR	SRINIBASH SATAPATHY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0021222/2023	AJAYA PATWA	SRINIBASH SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0021223/2023	SABKAT ARA	SRINIBASH SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0021224/2023	GULAMANI SETHY	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0021225/2023	SAUMENDRA DASH	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0021226/2023	CHAITANYA CHARAN PADHIHARI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0021227/2023	KIRTAN PANDAB	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0021228/2023	SUSHANTA KUMAR NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0021229/2023	RASHMITA CHALLAN	UMAKANTA BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0021230/2023	RAKESH KUMAR POLAI	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0021231/2023	REVELRY TECHNOLOGIES AND ENGINEERING PVT. LTD.	ANJAN KUMAR BISWAL	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, ODISHA		//
170	WP(C)/0021232/2023	SATYANARYAN DAS	ANJAN KUMAR BISWAL	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :06/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0021233/2023	COMMNR. OF CT AND GST, ODISHA JAGABANDHU PUHAN VS	ANJAN KUMAR BISWAL VS	// // 0
172	WP(C)/0021234/2023	COMMISSIONER OF CT AND GST, ODISHA SUDHIR KUMAR MUDULI VS	ANJAN KUMAR BISWAL VS	// // 0
173	WP(C)/0021235/2023	COMMNR. OF CT AND GST, ODISHA JAYANTA KUMAR NAYAK VS	SUSANTA KUMAR NAYAK VS	// // 0
174	WP(C)/0021236/2023	STATE OF ODISHA MUSLIM KHAN VS	NIRANJAN PANDA VS	// // 0
175	WP(C)/0021237/2023	STATE OF ODISHA SARAT KUMAR SWAIN VS	BISHNU PRASAD PRADHAN VS	// // 0
176	WP(C)/0021238/2023	STATE OF ODISHA SUDHIRANJAN SAHOO VS	SUBHADUTTA ROUSTRAY VS	// // 0
177	WP(C)/0021239/2023	STATE OF ODISHA BAMADEV NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0
178	WP(C)/0021240/2023	STATE OF ODISHA SADANANDA NAYAK VS	SIDDHANT MOHANTY VS	// // 0
179	WP(C)/0021241/2023	STATE INFORMATION COMMNR., ODISHA, BBSR KUMUDA RANJAN PANDA VS	ASHOK DAS VS	// // 0
180	WP(C)/0021242/2023	STATE OF ODISHA KAMALA SINGH VS	SAROJ KUMAR MISHRA VS	// // 0
181	WP(C)/0021243/2023	STATE OF ODISHA JAURU EKKA VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :06/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0021244/2023	BALARAM CHAMPATIRAY VS UNION OF INDIA	DR. JITENDRA KUMAR LENKA VS	// 0 //
183	WP(C)/0021245/2023	SAMBHARI RAM VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
184	WP(C)/0021246/2023	SANTOSH BALA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
185	WP(C)/0021247/2023	PABITRA PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
186	WP(C)/0021248/2023	DR. SATYABRATA DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
187	WP(C)/0021249/2023	CH. JATIN KUMAR PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
188	WP(C)/0021250/2023	HARISH CHANDRA PANDA VS SUPDT. OF POST OFFICES, MAYURBHANJ CIRCLE	NILAMADHAB PARAHARAJ VS	// 0 //
189	WP(C)/0021251/2023	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
190	WP(C)/0021252/2023	SYAM SUNDAR BANTH VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
191	WP(C)/0021253/2023	MADAN MOHAN PATRA VS SUPERINTENDENT OF POLICE, DEOGARH	LAXMIKANTA MOHANTY VS	// 0 //
192	WP(C)/0021254/2023	SHRABANI MAJHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
193	WP(C)/0021255/2023	JAYANTA KUMAR MOHAPATRA	PRATIK DASH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	WP(C)/0021256/2023	ESRAEL LIMA	RAKESH KUMAR DAS	//
		VS	VS	()
		STATE OF ODISHA		//
195	WP(C)/0021257/2023	M/S. PADMANAV KHUNTIA	KAJAL SAHOO	//
		VS	VS	()
		THE JOINT COMMISSIONER OF STATE TAX(APPEAL)		//
196	WP(C)/0021258/2023	M/S. MUKESH BISWAL	KAJAL SAHOO	//
		VS	VS	()
		JOINT COMMISSIONER OF STATE TAX(APPEAL)		//
197	WPCRL/0000089/2023	SAROJ KUMAR GAUDA	BISWAJIT TRIPATHY	//0
		VS	VS	()
		M.K.DAS		//
198	ABLAPL/0007247/2023	MD. ARBAJ	ASWINI KUMAR DASH	SAMBALPUR TOWN /295 /2022
		VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0003114/2022
199	ABLAPL/0007248/2023	NARENDRA SUTAR	BIJAYA KUMAR BEHERA (1)	BASUDEVPUR /367 /2023
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0007249/2023	MUDA RAMA RAO@MUDI RAM RAO@RAMA RAO MUDHARI SINGH		KALIMELA /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0007250/2023	JUNIA@SURESH CHANDRA MOHANTY	AJAYA KUMAR ROUT	NILGIRI /211 /2021
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0007251/2023	PRAMOD BEHERA	AJAYA KUMAR ROUT	//0
		VS	VS	S.D.J.M.,NILAGIRI(Baleshwar)
		STATE OF ODISHA		2(A)CC/0000112/2022
203	ABLAPL/0007252/2023	BIRENDRA NAYAK	SAMVIT MOHANTY	AIR FIELD P.S. /147 /2023
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0007253/2023	SANDIP KUMAR SAHOO	SAMVIT MOHANTY	AIR FIELD P.S. /147 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0007254/2023	STATE OF ODISHA BIMALA KUMARI @ BIMOLA VS	S.S.RAY (2) VS	// GUNUPUR /84 /2023 ()
206	ABLAPL/0007255/2023	STATE OF ODISHA JYOTIRAJ MANDAL VS	MAHES DAS VS	// TUMUDIBANDHA /66 /2023 ()
207	ABLAPL/0007256/2023	STATE OF ODISHA NIHAR RANJAN PATNAIK VS	SOUBHAGYA KUMAR DASH VS	// TANGI /128 /2023 ()
208	ABLAPL/0007257/2023	STATE OF ODISHA SUSANT BEHERA @ JAGANNATHA BEHERA VS	ASWINI KUMAR MISHRA (3) VS	// BOLAGARH P.S. /165 /2023 ()
209	ABLAPL/0007258/2023	STATE OF ODISHA JOGENDRA MARTHA VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /149 /2023 ()
210	ABLAPL/0007259/2023	STATE OF ODISHA CHENTA@SURYA CHARAN BEHERA VS	ARUN KUMAR DAS (1) VS	// DHENKANAL TOWN /427 /2023 ()
211	ABLAPL/0007260/2023	STATE OF ODISHA PURNA CHANDRA PRADHAN VS	SURYA KANTA PRADHAN VS	// KUNDHEIGOLA /168 /2023 ()
212	ABLAPL/0007261/2023	STATE OF ODISHA SANGRAM PRASAD MOHANTY VS	SUSANTA KUMAR BARAL VS	// / /0 ()
213	ABLAPL/0007262/2023	STATE OF ODISHA KUSA SABAR VS	DEBABRATA DASH VS	// DHARAMGARH /138 /2023 ()
214	ABLAPL/0007263/2023	STATE OF ODISHA RAMEN BEPARI VS	RAJIB LOCHAN PATNAIK VS	// RAIGHAR /50 /2023 ()
215	ABLAPL/0007264/2023	STATE OF ODISHA RAJU MALIK VS	HIMANSHU SEKHAR PANDA VS	// BASUDEVPUR /369 /2023 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0007265/2023	MANAS KUMAR NAIK VS STATE OF ODISHA	RONIT GHOSH VS	GOPALPRASAD /93 /2023 () //
217	ABLAPL/0007266/2023	HIMANSHU SUNA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /10 /2022 () //
218	ABLAPL/0007267/2023	HARI HARA MIRDHA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /173 /2020 () //
219	ABLAPL/0007268/2023	GYNENDRA BALIARSINGH @ GUNA RANJAN BALIARISINGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	JODAPADAR /116 /2023 () //
220	ABLAPL/0007269/2023	RABINARAYAN SAHOO @ RABINDRA SAHOO VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /116 /2023 () //
221	ABLAPL/0007270/2023	SK SULTAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE SADAR /188 /2023 () //
222	ABLAPL/0007271/2023	GIRIJA SANKAR MOHANTY VS STATE OF ODISHA	SOUMYA MISHRA VS	KHURDA MODEL /331 /2023 () //
223	ABLAPL/0007272/2023	DHARMENDRA MARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /149 /2023 () //
224	ABLAPL/0007273/2023	NARAYAN CHANDRA VS STATE OF ODISHA	MANAS RANJAN SATPATHY VS	TIRTOL /213 /2023 () //
225	ABLAPL/0007274/2023	DHANA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /46 /2021 () //
226	ABLAPL/0007275/2023	AJAYA KUMAR ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ITAMATI /112 /2023 () //
227	ABLAPL/0007276/2023	BIKRAM SAH @ BIKRAM SA	UMA SHANKAR PATEL	TAISARA /126 /2023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0007277/2023	STATE OF ODISHA SHILU PARIDA	MANAS KUMAR CHAND	// TANGI (KHURDA) /408 /2023
		VS	VS	()
229	ABLAPL/0007278/2023	STATE OF ODISHA KRUSHNA BALIARSINGH	MANAS KUMAR CHAND	// BEGUNIA P.S. /104 /2023
		VS	VS	()
230	ABLAPL/0007279/2023	STATE OF ODISHA DILLIP KUMAR SWAIN @ DILLIP	MANAS KUMAR CHAND	// BEGUNIA P.S. /162 /2023
		VS	VS	()
231	ABLAPL/0007280/2023	STATE OF ODISHA RUPAK SWAIN	GOUTAM LENKA	// Bamapada (Industrial Area) /88 /2023
		VS	VS	()
232	ABLAPL/0007281/2023	STATE OF ODISHA SUKANTA SAHOO @ SUKANTA KUMAR SAHU	SURESH KUMAR SAHOO	// CHANDRABHAGA MARINE /20 /2023
		VS	VS	()
233	ABLAPL/0007282/2023	STATE OF ODISHA BASANTA KUMAR SAHU	JAYADEBA BEHERA	// GAISILET /114 /2023
		VS	VS	()
234	ABLAPL/0007283/2023	STATE OF ODISHA KAMALAKANTA SWAIN	JANAKI KANTA MAHAPATRA	// BINJHARPUR /36 /2023
		VS	VS	()
235	ABLAPL/0007284/2023	STATE OF ODISHA RAJENDRA BHUYAN	SUBHENDU KUMAR NAYAK	// CHANDRASEKHARPUR /217 /2023
		VS	VS	()
236	ABLAPL/0007285/2023	STATE OF ODISHA DILLIP KUMAR BALIARSINGH	SURYAKANTA DWIBEDI	// RANPUR /96 /2023
		VS	VS	()
237	ABLAPL/0007286/2023	STATE OF ODISHA SAUBHAGYA DWIVEDI @ PAPPU @ SOUBHAGYA KUMAR DASH	SOUBHAGYA KUMAR DASH	// TANGI /128 /2023
		VS	VS	()
238	ABLAPL/0007287/2023	STATE OF ODISHA A.SARITA	PRASANTA KUMAR NANDA	// KORAPUT TOWN /180 /2023
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	ABLAPL/0007288/2023	STATE OF ODISHA A.JAYA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// KORAPUT TOWN /180 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :06/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	28/2023 WPCRL/69/2023	PRADEEP KUMAR SETHY-MP	A.DEB KUMAR
2	29/2023 WPCRL/12/2023	SATYAJIT PATNAIK-MP	LALITENDU MISHRA
3	51/2023 TRPCRL/26/2023	ISWAR LUHA-MP	
4	52/2023 WPC(OA)/2683/2018	SOURAV KUMAR SAHOO-MP	
5	53/2023 WPC(OA)/2683/2018	SOURAV KUMAR SAHOO-MP	
6	148/2023 SA/35/2001	JADUNATH ROUT-MP	M/S.SAMARESWAR MOHANTY, PABITRA KUMAR NA
7	149/2023 SA/36/2001	JADUNATH ROUT-MP	M/S.SAMARESWAR MOHANTY, PABITRA KUMAR NA
8	150/2023 SA/35/2001	JADUNATH ROUT-MP	M/S.SAMARESWAR MOHANTY
9	151/2023 SA/35/2001	JADUNATH ROUT-MP	M/S.SAMARESWAR MOHANTY
10	152/2023 SA/36/2001	JADUNATH ROUT-MP	M/S.SAMARESWAR MOHANTY
11	153/2023 SA/36/2001	JADUNATH ROUT-MP	M/S.SAMARESWAR MOHANTY
12	184/2023 CMAPL/187/2023	RAMESH KUMAR AGARWAL-MP	ADV
13	223/2023 CRLMP/2460/2022	MANJU SURANA-MP	BHABANI SHANKAR DASPARIDA, M/S DEBI PRASAD
14	224/2023 CRLMP/1324/2023	TAPAS KUMAR PANDA-MP	SUSANTA KUMAR BARAL
15	225/2023 CRLMP/1328/2023	PRABHAS @ PRAVAS RANJAN SAHU-MP	BIGYAN KUMAR SHARMA
16	226/2023 CRLMP/1329/2023	RAMESH CHANDRA SAMANTARAY-MP	PRASANNA KUMAR PATTANAYAK
17	248/2023 RVWPET/284/2023	DR. VIVEK RAI-MP	AVIJIT MISHRA
18	249/2023 RVWPET/291/2023	AMULYA RATNA MISHRA-MP	HRUDANANDA MOHAPATRA
19	282/2023 CONTC/6141/2022	BIPIN BIHARI NAYAK-MP	SHASHI BHUSAN JENA
20	283/2023 CONTC/5412/2022	RAJKUMAR BISWAL-MP	M/S SURENDRA KUMAR GARTIA
21	284/2023 CONTC/5413/2022	DAMODAR PANDE-MP	M/S SURENDRA KUMAR GARTIA
22	285/2023 CONTC/2801/2023	RETIREEES OF REGINOAL RURAL BANK WELFARE SOCIETY, ODISHA-MP	
23	286/2023 CONTC/2537/2023	BHABANI SHANKAR DAS-MP	MR. SIDHARTH SWAIN
24	499/2023 FAO/61/2017	KISHORE SAHOO-MP	M/S.GOLAKHA CH.PANDA
25	500/2023 FAO/61/2017	KISHORE SAHOO-MP	M/S.GOLAKHA CH.PANDA
26	501/2023	KISHORE SAHOO-MP	M/S.GOLAKHA CH.PANDA

27	FAO/61/2017 502/2023	MONALISHA SATAPATHY-MP	PRATAP CHANDRA MISHRA
28	FAO/294/2023 669/2023	CHAMPABATI KHATUA-MP	MAHESWAR MOHANTY
29	RSA/192/2022 700/2023	DEVARASETTY SREERAM MURTY @ D.SREERAM MURTY	PRASANNA KUMAR MISHRA
30	CMP/744/2023 913/2023	DILLIP KUMAR KARNA-MP	
31	BLAPL/10185/2021 914/2023	MD. IMRAN @ IMRAN AHMAD-MP	DIBYA JYOTI SAHOO
32	BLAPL/4814/2023 915/2023	NIRANJAN SAHU-MP	SULOCHANA PATRO
33	BLAPL/6989/2023 916/2023	PAPAI DAS-MP	SURAJ MOHANTY, SANGRAMJIT PANDA
34	BLAPL/1426/2023 917/2023	ANIRUDHA JAYASINGH @ ANI-MP	HRUDANANDA MOHAPATRA
35	BLAPL/11755/2022 918/2023	BIRSHA @ PAKUL SAMAD-MP	PRASANTA KUMAR SAHOO
36	BLAPL/10940/2022 919/2023	AMIYA MOHANTY@NIKIN-MP	BISHNU PRASAD PRADHAN
37	BLAPL/6098/2023 920/2023	DEVIPRASAD BISWAL @ DEBI PRASAD BISWAL-MP	SIDHARTHA DAS
38	BLAPL/3946/2022 921/2023	CHANDAN KUMAR PRADHAN-MP	
39	BLAPL/2415/2023 1109/2023	D.M.,N.I.CO.LTD.-MP	M/S. PRASANTA KU. MAHALI, A.DAS, P.K.PANDA, B.N
40	MACA/858/2014 1110/2023	THE MANAGER LEGAL, CHOLAMANDALAM MS G.I.CO. LMS-MP	PAGIRATHI DASH,SATYARANJAN DAS,KARUN
41	MACA/494/2023 1111/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	G.P DUTTA
42	MACA/350/2023 1112/2023	SUKANTI KISAN-MP	BIRANCHI NARAYAN RATH
43	MACA/519/2023 1113/2023	ELISEBA NAYAK-MP	BIRANCHI NARAYAN RATH
44	MACA/660/2023 1114/2023	DIVL. MANAGER,M/S. UNITED INDIA INSURANCE CO. LTD.	SUMPAT SATPATHY
45	MACA/405/2023 1115/2023	NEW INDIA ASSURANCE CO.LTD.,TP CELL,CUTTACK D.	OBILMP DASMOHAPATRA
46	MACA/634/2023 1116/2023	LAXMIPRIYA SAHOO-MP	M/S.LAXMINARAYAN RAYATSINGH
47	MACA/1120/2016 1117/2023	LAXMIPRIYA SAHOO-MP	M/S.LAXMINARAYAN RAYATSINGH
48	MACA/1120/2016 1118/2023	LAXMIPRIYA SAHOO-MP	M/S.LAXMINARAYAN RAYATSINGH
49	MACA/1120/2016 1119/2023	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
50	MACA/663/2023 1259/2023	KALU KHAN @ ATTAU RAHEMAN KHAN-MP	
51	ABLAPL/1702/2023 1260/2023	SANJULATA MALIK-MP	
52	ABLAPL/15750/2022 1261/2023	LOKESH MOHAPATRA-MP	
53	ABLAPL/5298/2023 1262/2023	N.RASMITA REDDY@PARABATI REDDY-MP	
54	ABLAPL/4435/2023 1263/2023	SANTI SETHI-MP	
55	ABLAPL/5597/2023 1264/2023	LAMBODAR NAYAK-MP	
56	ABLAPL/5595/2023 1265/2023	GHANASHYAM PALAI-MP	
57	ABLAPL/4255/2023 1539/2023	DEBASIS MOHANTY-MP	MD. HABIBUR RAHEMAN
	CRLA/868/2022		



58	1540/2023 CRLA/569/2022	SANJAY SAMANTRAY-MP	DEVASHIS PANDA
59	1541/2023 CRLA/727/2023	CHAINA @ NIRMAL MOHARANA-MP	SUSANTA KUMAR ROUT
60	1542/2023 CRLA/727/2023	CHAINA @ NIRMAL MOHARANA-MP	SUSANTA KUMAR ROUT
61	1543/2023 CRLA/627/2018	BANAMALI BARIK-MP	R.N.MOHANTY
62	1544/2023 CRLA/324/2017	DILLAR MOHALLIK-MP	M/S.MALAYA KUMAR MISHRA
63	1545/2023 CRLA/692/2023	ISWARI PRASAD PUROHIT-MP	MOHENDRA KUMAR MOHAPATRO
64	1546/2023 CRLA/272/2010	NARAYAN PARIDA-MP	M/S.D.P.DHAL, MR.PRAFULLA CHANDRA ACHARYA
65	1547/2023 CRLA/728/2023	MITU NAIK-MP	SWAYAMPRAVA DASH
66	1548/2023 CRLA/728/2023	MITU NAIK-MP	SWAYAMPRAVA DASH
67	1549/2023 CRLA/728/2023	MITU NAIK-MP	SWAYAMPRAVA DASH
68	1550/2023 CRLA/731/2023	MADRI ANIL @ RAJU-MP	NIHAR RANJAN SAHOO
69	1551/2023 CRLA/731/2023	MADRI ANIL @ RAJU-MP	NIHAR RANJAN SAHOO
70	1552/2023 CRLA/731/2023	MADRI ANIL @ RAJU-MP	NIHAR RANJAN SAHOO
71	1553/2023 CRLA/732/2023	RABI SAHOO-MP	SURYAKANTA DWIBEDI
72	1554/2023 CRLA/732/2023	RABI SAHOO-MP	SURYAKANTA DWIBEDI
73	1555/2023 CRLA/732/2023	RABI SAHOO-MP	SURYAKANTA DWIBEDI
74	2046/2023 CRLMC/2909/2023	DHARMENDRA SENA-MP	RAJENDRA NARAYAN ROUT
75	2047/2023 CRLMC/2718/2023	DAMODAR DAS-MP	
76	2048/2023 CRLMC/1865/2023	SRIKANTA @ SRIKANTA KUMAR PATNAIK-MP	SATYABRATA PANDA
77	2049/2023 CRLMC/2900/2023	SOURI GHADEI@SOURI PRADHAN-MP	JYOTIRMAYA SAHOO
78	2050/2023 CRLMC/2874/2023	DEBASISH SINGH-MP	JYOTIRMAYA SAHOO
79	2051/2023 CRLMC/2914/2023	BHUBANESWAR SAHU-MP	PRADEEP KUMAR MOHANTY
80	2052/2023 CRLMC/2917/2023	RABINDRA KUMAR PANIGRAHI-MP	JAYANTA KUMAR MAJHI
81	2053/2023 CRLMC/2919/2023	SK.KALIMUDDIN-MP	PRAVASH PUJAREE PARIDA
82	2054/2023 CRLMC/1009/2023	RUGDHAR NAIK-MP	
83	2055/2023 CRLMC/2920/2023	RASUL ALLI-MP	SUSANTA KUMAR TRIPATHY
84	3878/2023 WA/1472/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
85	3879/2023 WA/1472/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
86	3880/2023 WA/1472/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
87	3881/2023 WA/1473/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
88	3882/2023 WA/1473/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
89	3883/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

90	WA/1473/2023 3884/2023	MANOJ KUMAR BEHERA-MP	GYANA RANJAN SETHI
91	WA/1476/2023 3885/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
92	WA/1474/2023 3886/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
93	WA/1474/2023 3887/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
94	WA/1474/2023 3888/2023	PRAFULLA CHANDRA BEHERA-MP	DHARMENDRA SETHY
95	WA/1478/2023 3889/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
96	WA/1475/2023 3890/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
97	WA/1475/2023 3891/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
98	WA/1475/2023 3892/2023	STATE OF ODISHA-MP	Karunakar Das
99	WA/1477/2023 3893/2023	STATE OF ODISHA-MP	Karunakar Das
100	WA/1477/2023 3894/2023	STATE OF ODISHA-MP	Karunakar Das
101	WA/1477/2023 3895/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
102	WA/1480/2023 3896/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
103	WA/1480/2023 3897/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
104	WA/1480/2023 3898/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
105	WA/1479/2023 3899/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
106	WA/1479/2023 3900/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
107	WA/1481/2023 3901/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
108	WA/1481/2023 3902/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
109	WA/1481/2023 3903/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
110	WA/1483/2023 3904/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS
111	WA/1483/2023 3905/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS
112	WA/1483/2023 3906/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS
113	WA/1484/2023 3907/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
114	WA/1484/2023 3908/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
115	WA/1482/2023 3909/2023	STATE OF ODISHA-MP	Karunakar Das
116	WA/1484/2023 3910/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
117	WA/1482/2023 3911/2023	STATE OF ODISHA-MP	Karunakar Das
118	WA/1482/2023 3912/2023	STATE OF ODISHA-MP	Karunakar Das
119	10076/2023 WP(C)/21158/2023	TAPAN KUMAR RANA-MP	KEDAR CHANDRA SARANGI
120	10077/2023 WP(C)/6038/2023	SACHIDANANDA SATAPATHY-MP	RAMAKANTA SARANGI

121	10078/2023 WP(C)/6041/2023	BIKRAM KESHARI MATAGAJASINGH-MP	RAMAKANTA SARANGI
122	10079/2023 WP(C)/21160/2023	RAJANIKANTA JAGADEV @ JAGADEV-MP	PRAVASH CHANDRA JENA
123	10080/2023 WP(C)/21162/2023	ASMIT KUMAR SAHOO-MP	SAUBHAGYA KUMAR SAMAL
124	10081/2023 WP(C)/18976/2023	BYASADEB MAJHI-MP	KUNAL KUMAR SWAIN
125	10082/2023 WP(C)/21163/2023	M/S CEF ENGINEERING, BBSR-MP	SOMANATH MISHRA
126	10083/2023 WP(C)/21164/2023	DR. DIPTIMAN SAHOO-MP	SHIB SHANKAR MOHANTY
127	10084/2023 WP(C)/21165/2023	M/S. R.K. ASSOCIATES AND HOTELIERS PVT. LTD.-MP	MUKESH PANDA
128	10085/2023 WP(C)/21171/2023	BANAJA MANJARI DAS-MP	SAUBHAGYA KUMAR SAMAL
129	10086/2023 WP(C)/21172/2023	MANAS RANJAN PUROHIT-MP	SUKANT KUMAR MISHRA
130	10087/2023 WP(C)/21177/2023	NARAYAN DAS-MP	SOUMYA MISHRA
131	10088/2023 WP(C)/21180/2023	M/S. PREMIER SHEET, KHURDHA-MP	SOUMYA MISHRA
132	10089/2023 WP(C)/21150/2023	SUBASH PANDA-MP	BIJAYA KUMAR RAGADA
133	10090/2023 WP(C)/20900/2023	PRABHAKARA BEHERA-MP	BIJAYA KUMAR RAGADA
134	10091/2023 WP(C)/20896/2023	KALIDAS PATEL-MP	BIJAYA KUMAR RAGADA
135	10093/2023 WP(C)/21184/2023	BASUDEV GHADEI-MP	SUKANTA KUMAR NAYAK
136	10094/2023 WP(C)/21186/2023	ARUNA KUMAR PRUSTY-MP	SUKANTA KUMAR NAYAK 2
137	10095/2023 WP(C)/21187/2023	RAMA SUNDARI SAMAL-MP	SUKANTA KUMAR NAYAK 2
138	10096/2023 WP(C)/21189/2023	MANORAMA PANDA-MP	SUKANTA KUMAR NAYAK 2
139	10097/2023 WP(C)/21190/2023	MONORAMA SOGORIYA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
140	10098/2023 WP(C)/21191/2023	ABHIMANYU BEHERA-MP	SUKANTA KUMAR NAYAK 2
141	10099/2023 WP(C)/17638/2023	ASHISH GAUTAM-MP	
142	10100/2023 WP(C)/21192/2023	DR. LATA MALIK-MP	PRASANTA KUMAR TRIPATHY
143	10101/2023 WP(C)/21203/2023	DR. RABI NARAYAN GURU-MP	AVIJIT MISHRA
144	10102/2023 WP(C)/21205/2023	DR. SUDHANSHU SEKHAR NATH-MP	AVIJIT MISHRA
145	10103/2023 WP(C)/7388/2023	PRAKASH CHANDRA DAS-MP	MR.GOUTAM MISRA, D.K.PATRA,J.R.DEO,A.K.DASH,A
146	10104/2023 WP(C)/21206/2023	M/S PRATYUSH, BBSR-MP	LALIT KUMAR MAHARANA
147	10105/2023 WP(C)/8043/2023	PRASANTA KUMAR PRADHAN-MP	
148	10106/2023 WP(C)/21207/2023	DR. MANJU AGRAWALA-MP	AVIJIT MISHRA
149	10107/2023 WP(C)/17024/2023	SARASWATI PANDA-MP	BISWAMBAR MOHANTY
150	10108/2023 WP(C)/21208/2023	DR. KUMUDA BANDHU SAHOO-MP	AVIJIT MISHRA
151	10109/2023 WP(C)/25993/2022	SUSANTA KUMAR MOHANTY-MP	BISWABIHARI MOHANTY
152	10110/2023	DEBASIS MOHANTY-MP	BISWABIHARI MOHANTY

153	WP(C)/25994/2022 10111/2023	KRUTIDIPA BEHERA-MP	JAGAJIBAN PRADHAN
154	WP(C)/21212/2023 10112/2023	MAMATA BEHERA-MP	KUNAL KUMAR SWAIN
155	WP(C)/21213/2023 10113/2023	M/S SHRI SIDDHI VINAYAK KNOWLEDGE ENCLAVE, BBSR	RUMA SAHU
156	WP(C)/21216/2023 10114/2023	RETIREES OF REGINOAL RURAL BANK WELFARE SOCIETY, ODISHA-MP	
157	WP(C)/12582/2022 10115/2023	RAJESH PATRA-MP	RAMACHANDRA PANIGRAHY
158	WP(C)/17001/2023 10116/2023	GULAMANI SETHY-MP	PRAKASH KUMAR MISHRA
159	WP(C)/21224/2023 10117/2023	SAUMENDRA DASH-MP	NIRANJAN LENKA
160	WP(C)/21225/2023 10118/2023	REVELRY TECHNOLOGIES AND ENGINEERING PVT. LTD	ANJAN KUMAR BISWAL
161	WP(C)/21231/2023 10119/2023	SATYANARYAN DAS-MP	ANJAN KUMAR BISWAL
162	WP(C)/21232/2023 10120/2023	JAGABANDHU PUHAN-MP	ANJAN KUMAR BISWAL
163	WP(C)/21233/2023 10121/2023	SUDHIR KUMAR MUDULI-MP	ANJAN KUMAR BISWAL
164	WP(C)/21234/2023 10122/2023	SUDHIRANJAN SAHOO-MP	SUBHADUTTA ROURAY
165	WP(C)/21238/2023 10123/2023	KUMUDA RANJAN PANDA-MP	ASHOK DAS
166	WP(C)/21241/2023 10124/2023	K.SRINIVAS PATRO-MP	S.S.RAO
167	WP(C)/9375/2022 10125/2023	PRIYABADINI PATRA-MP	MANAS CHAND
168	WP(C)/37842/2020 10126/2023	SAMBHARI RAM-MP	NIRANJAN PANDA
169	WP(C)/21245/2023 10127/2023	SANTOSH BALA-MP	ARJUNA CHARANA BEHERA
170	WP(C)/21246/2023 10128/2023	DR. SATYABRATA DASH-MP	SAUBHAGYA KUMAR SAMAL
171	WP(C)/21248/2023 10129/2023	STATE-MP	AGA
172	WP(C)/20325/2014 10130/2023	BINAPANI SAHOO-MP	
173	WP(C)/7882/2023 10131/2023	PRASANNA KUMAR MOHANTY-MP	TUSHAR KANTI SATAPATHY
174	WP(C)/21251/2023 10132/2023	SYAM SUNDAR BANTH-MP	SANKAR PRASAD PANI
175	WP(C)/21252/2023 10133/2023	MADAN MOHAN PATRA-MP	LAXMIKANTA MOHANTY
176	WP(C)/21253/2023 10134/2023	M/S. PADMANAV KHUNTIA-MP	KAJAL SAHOO
177	WP(C)/21257/2023 10135/2023	M/S. MUKESH BISWAL-MP	KAJAL SAHOO
	WP(C)/21258/2023		